

श्री राजीव रंजन-1

पृष्ठ 2/2

Declaration of Assets and Liabilities

Year... 2023

I, SUMAN son/daughter/wife of RAKESH KUMAR SINHA

aged 34 Years, belonging to PATNA

service and presently working as BIHAR VIDHAN SABHA PATNA

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000/-	Earlier submitted			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 60,000 / P.P.F. Rs. 2000 monthly				
(iii)	Bonds, Debentures and shares in Companies	SIP 3,000 monthly				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	28,000 Annual Premium				
(v)	Motor Vehicles (details of make, etc.)	A wheeler Reg. no BR01FA 4848 Joint name with husband				
(vi)	Jewellery (give details of weight and value)	Gold (170gm) 8,40,000 Silver 3kg				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI - Personal Loan	
	(ii) Loans from financial institutions	Rs 7,22,000/00	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Suman

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No. :-

110105365706

Gender :-

F (M/F)

Date of Birth :-

09021988 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Suman

Name of Employee: SUMAN

Designation: OFFICE ATTENDANT

Department: B.L.A

Place: PATNA

Date: 06.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Suman